

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3418  
ANSWERED ON:30.11.2010  
NON RELEASE OF LEAVY SUGAR  
Sarvey Shri Sathyanarayana

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

(a) whether the Government has received any complaint from Andhra Pradesh regarding non-release of levy sugar by some sugar factories; and

(b) if so, the details thereof and the remedial measures taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) and (b): The Directorate of Sugar in the Central Government sometimes receive intimation from Andhra Pradesh State Civil Supplies Corporation Ltd. intimating non-availability of allocated levy sugar quota with concerned sugar mills. The last such intimation was received vide Corporation's letter dated 1.11.2010 whereby they informed non-availability of 1557.2 MTs of levy sugar against allocation made for the month of October, 2010. Directorate of Sugar has since re-allocated the said quantity from other sugar mills.